

NATIONAL COMPANY LAW TRIBUNAL
~~SINGLE BENCH~~
CHENNAI

13

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/20,21,22,23/ (IB)/2017
NAME OF THE PETITIONER(S) : HOFINCONS INFOTECH & INDUSTRIAL SERVICES PVT LTD
NAME OF THE RESPONDENT(S) : SBQ STEELS LIMITED
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. G. Senthil Kumar
for. S. Senthuramiah

Counsel for
petitioner

G. Anantha
16/11/17

2. ROBIN RAJASEKARAN

Counsel for
Respondent

ROBIN

ORDER

Counsel representing both the parties are present. Proxy representing counsel for petitioner stated that the counsel on record could not attend before the Tribunal today due to personal inconvenience and prayed time for making submissions in relation to the compliance made u/s 9(3)(b) & (c) of the IB Code, 2016. Time is enlarged at request. Put up on 21.11.2017 at 10.30 A.M.

- Sel -
K Anantha Padmanabha Swamy
Member (Judicial)